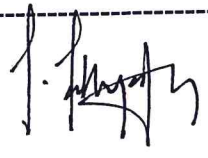



**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/2016
NAME OF THE PETITIONER(S) : C.M. Rajendran & another
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. Sathyaganesh	Counsel for R3	
	S. Manokumar (for B. Dhanaraj)	Counsel for Petitioners	

ORDER

Shri B Dhanaraj, counsel for petitioner present. Shri S Sathyaganesh, proxy representing counsel for R3 present. Counsel for R1, R2, R4 to R6 absent. Counsel for R3 prayed time submitting that senior counsel could not attend the Tribunal today. Time extended at request for submitting final arguments. Put up on 21.04.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)